Declaration or Assets and Liabilities

Year-2024/2025

50(Est.)

I, KAISHAM, son/daughter/wife of Bhala....Ram, aged 5.6... Years, belonging to Bihan Victham Sabha (Paha) service and presently working as S. Office. Attendant (Sweeter) given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash 10,000/-	+	Sangita Kumori	Saloni	Nitey Kurjan	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		Nill	Nill	Nill	Nill
(iii)	Bonds, Debentures and shares in Companies	Nill	Nill:	Nill	Nill	Nill
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nill	Nill	Nill-	Nill	Nill
(v)	etc.)	BiKe-, Passion Bro-(Hero) BKOI BN 8895	Nill	Nill	Nill	Nil
(vi)	Jewellery (give details of weight and value)	Nill	Gold-5gm Silver-50gm	Nill	Nill	Nill
(vii)	Other assets, such as values of claims / interests	Alil	Nill	Nill	Nill	Nill

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nill	15 Dhur	Nill	Nill	Nill
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nill	Nill	Hill	Nill	Nill
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nill	Nill	Nill	Nill	Nill
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nill	Nill	Hill	. rliV	Nill
(v)	Other (such as interest in property)	S. Congression			1 100 100 100 100 100 100 100 100 100 1	

(2) I give herein below the details of my liabilities / over dues to public financial and government dues:-

institutions

[Note : Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
a)	(i) Loans from Banks	SBI (BVM) -12,83000/-	12,50000/
	(ii) Loans from financial institutions	Nill	Nill
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nill	Nill -
	(b) dues to departments dealing with supply of water	Nill	Nill
314	(c) dues to departments dealing with supply of electricity	Nil	Nill

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	(d) dues to departments dealing with telephones	Nel	-	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nill Nill	-	
	(f) Other dues, if any	Nill		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed Give also Permanent Account Number (PAN)]	BVHPK1178A	_	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nill		
	(iii) Sales Tax [Only in case of proprietary business]	Nill	-	
	(iv) Property Tax	Nill	-	

C Personal Detail		
GPF/CPF/PRAN No.	, :-	PTS/BLA-1086
Gender	:-	(M/F)
Date of Birth	:-	02021969 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	; -	Rihan Legistative Assembly (Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	PATNA
I houghy dealous th	at the a	have details are true to the best of my knowledge and hel

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 2 an V on Mic Name of Employee: Kaishna Kernan

Designation: Office Affendant (Sweepen)

Department: Bihan Vicilian Sakha (Paha)

Note:

Place: Patra

Date: 13/2/2025

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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